Soaring air fare of Kerala-bound domestic flights during vacation season

DR. JOHN BRITTAS (Kerala): Sir, Airline companies are fleecing the travelers to Kerala on the eve of Christmas and New Year by resorting to unscrupulous and oligopolistic practice of inflating the airfares. Sky rocketing prices for the vacation season have reached an all-time high of up to about 500 per cent of normal fares for Kerala-bound flights from Mumbai and Delhi. These unprincipled practices are to be nipped in the bud so as to provide solace to the Kerala diaspora in other States. They are in distress owing to the anomalous sky-high airfares and many are dropping plans, with a heavy heart, of coming to Kerala during this vacation season. The recovery from pandemic-induced economic stress of Keralites working in other States has not yet gathered momentum and their precarious situation is further exacerbated by the unconscionable airfares.

Reluctance on the part of airline companies in bringing all their idling aircraft back to service after Covid pandemic and the cartelization of airline companies are apparently the two critical factors behind this unprecedented escalation of airfares, apart from the hike in aviation turbine fuel price.

It is pertinent to note that the Government used to intervene in the past to operate more flights during peak seasons to reduce the fares.

Hence, I urge the Government to urgently intervene in the matter and regulate the airfare in the Kerala-bound flights during this vacation season. Necessary rules and regulations may also be promulgated to ensure the pricing of air tickets in a fair and reasonable manner.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI A.A. RAHIM (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P. (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

श्री नीरज डांगी (राजस्थान): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Dr. John Brittas. Now, Shri Sanjeev Arora; not present. The next is Dr. Ashok Kumar Mittal.

Need to restart operations at Adampur Airport in Punjab

डा. अशोक कुमार मित्तल (पंजाब): महोदय, पंजाब के लोगों को आदमपुर हवाई अड्डे की सख्त जरूरत है, जो शेष भारत से कनेक्टिविटी प्रदान कर सके। जालंधर का आदमपुर हवाई अड्डा पिछले 1.5 वर्ष से बन्द है और वहाँ से किसी भी विमान का संचालन नहीं हो रहा है। हमारे माननीय प्रधान मंत्री जी का लक्ष्य है कि हवाई चप्पल पहनने वाला भी हवाई जहाज से उड़े, लेकिन पंजाब में इसके विपरीत हो रहा है, क्योंकि वहाँ 6 में से सिर्फ 4 हवाई अड्डे ही चल रहे हैं। 18 जुलाई, 2022 को मेरे प्रश्न के उत्तर में सरकार ने कहा था कि आदमपुर हवाई अड्डा ऑपरेशनल है। 'उड़ान योजना' में ऑपरेशनल की परिभाषा भ्रमित करती है, क्योंकि पिछले डेढ़ साल में हवाई अड्डे से एक भी उड़ान शुरू नहीं हुई है। दोआबा भारत का एनआरआई हब है और हवाई अड्डे के अभाव में उन्हें अपने गृह क्षेत्र पहुँचने में बहुत कठिनाइयों का सामना करना पड़ता है।

अतः मेरा सरकार से निवेदन है कि आदमपुर हवाई अड्डे पर परिचालन फिर से शुरू किया जाए, जिससे जालंधर, होशियारपुर और कपूरथला के निवासियों को सुविधा मिले और पंजाब का विकास हो। आदमपुर हवाई अड्डे के निरंतर संचालन से शिक्षा, उद्योग और पर्यटन का विकास होगा, जो सिर्फ पंजाब ही नहीं, बल्कि पूरे देश को लाभान्वित करेगा।

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.